

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
TP-32(PB)2023

IN THE MATTER OF:

Amar Gupta ... **Applicant/Petitioner**

Versus

Universal Buildwell Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 11 & 12

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Petitioner, list the matter on 06.05.2024 along with CP-IB-456/ND/2018.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)